

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 04 of 2020

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Dr. Anand --- --- Appellant

Versus

Dr. Isha Pandita -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant : Mrs. Jasvindar Mazumdar, Adv.

06/09.09.2021 It appears that the requisites in terms of the order dated 15th March 2021 have not been filed on behalf of the appellant.

As prayed for by learned counsel for the appellant, let the matter appear in the week of 20th September 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/